

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

The High Court vide Notifications dated 03.12.2020 and 05.12.2020 has informed the schedule of interviews to the Advocates who have applied for designating them as Senior Advocates as per the Judgment of the Hon'ble Supreme Court of India in Writ Petition (Civil) No. 454 of 2015 between Ms.Indira Jaising and Supreme Court of India through Secretary General & Others.

As directed, it is further informed that the ongoing interviews to be held from 15.12.2020 to 23.12.2020 are hereby postponed and the next date of interviews will be intimated in due course.


15/12/2020
REGISTRAR GENERAL